

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 37(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

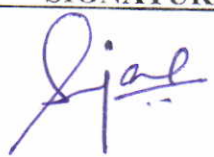
SH. S. K. MOHAPATRA
Hon'ble Member (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

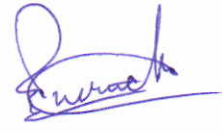
NAME OF THE COMPANY: Rupak Gupta & Anr.
Vs.

M/s. U.P Hotels Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN KATHPALIA,	Sr. Adv.	PETITIONERS	
2.	MS. RITU BHALLA,	Adv		
3.	MR. YAJUR MITTAL,	Adv.		
4.	MS. SANJANA SHARMA,	Adv		

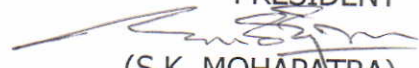
1.	Mr. H. C. Tiku,	Sr. Adv	RESPONDENTS	
2.	Mr. Ankit Sibal,	Adv		
3.	Mr. Rohit K. Yadav,	Adv		

1.	Mr. Anuradh Arunkumar,	Adv.	Resp. 4(a) - 4(f)	
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Order

On a joint request been made by the counsel for the parties, the hearing on the application is adjourned to 04.11.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)